

**Government of India**  
**Ministry of Finance**  
**Department of Economic Affairs**  
**Budget Division**

New Delhi, dated: **August 02, 2021**

**(EXTRAORDINARY PART I--Section-1)**  
**NOTIFICATION**

**Auction for Sale (re-issue) of Government Securities (GS)**

F.No.4(3)-B(W&M)/2021: Government of India hereby notifies sale (re-issue) of the following Government Securities:

Name of the Security	Date of Original Issue	Tenure (yy-mm-dd)	Date of Maturity	Auction Basis	Auction Method	Notified Amount (in ₹Crore)
4.26% GS 2023	May 17, 2021	02-00-00	May 17, 2023	Price	Uniform	3,000
6.10% GS 2031	July 12, 2021	10-00-00	July 12, 2031	Price	Uniform	14,000
6.76% GS 2061	Feb.22, 2021	40-00-00	Feb.22, 2061	Price	Multiple	9,000

Government of India will have the option to retain additional subscription up to ₹ 6,000 crore against the above security/securities. The sale will be subject to the terms and conditions spelt out in this notification (called 'Specific Notification'). The Securities will be sold through Reserve Bank of India, Mumbai Office, Fort, Mumbai- 400 001 as per the terms and conditions specified in the General Notification F.No.4(2)-W&M/2018, dated March 27, 2018 issued by Government of India.

**Allotment to Non-competitive Bidders**

2. The Government Securities up to 5% of the notified amount of the sale will be allotted to eligible individuals and institutions as per the enclosed Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities (Annex).

**Place and date of auction**

3. The auction will be conducted by Reserve Bank of India, Mumbai Office, Fort, Mumbai-400 001 on **August 06, 2021**. Bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **August 06, 2021**. The non-competitive bids should be submitted between **12.30 p.m. and 01.00 p.m.** and the competitive bids should be submitted between **12.30 p.m. and 01.30 p.m.**

**When Issued Trading**

4. The Securities will be eligible for "When Issued" trading in accordance with the guidelines issued by the Reserve Bank of India.

**Date of issue and payment for the Securities**


5. The result of the auction shall be displayed by the Reserve Bank of India on its website (www.rbi.org.in) on **August 06, 2021**. The payment by successful bidders will be on **August 09, 2021** i.e. the date of re-issue. The payment for the Securities will include accrued interest on the nominal value of the Securities allotted in the auction from the date of original issue/last coupon payment date to the date upto which accrued interest is due as mentioned in the table in para 6.

**Payment of Interest and Re-payment of Securities**

6. Interest will accrue on the nominal value of the Securities from the date of original issue/last coupon payment and will be paid half yearly. The Securities will be repaid at par on date of maturity.

Name of the Security	Coupon rate (%)	Date of Last Coupon payment	Date upto which accrued interest is due	Date of Coupon payments (month/date)
4.26% GS 2023	4.26	New Security	August 08, 2021	Nov. 17 and May 17
6.10% GS 2031	6.10	New Security	August 08, 2021	Jan.12 and July 12
6.76% GS 2061	6.76	New Security	August 08, 2021	Aug. 22 and Feb. 22

By Order of the President of India

  
(Ashish Vachhani)

Joint Secretary to the Government of India